

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR**  
**BENCH, JABALPUR**

**Original Application No. 93 of 2006**

Jabalpur, this the 4<sup>th</sup> day of May, 2006

Hon'ble Dr. G.C. Srivastava, Vice Chairman  
Hon'ble Miss. Sadhna Srivastava, Judicial Member

D.S. Kushwaha, President,  
SAS (Audit) Welfare Association,  
S/o Late Shri R.S. Kushwaha, Section  
Officer, Office of Principal Accountant  
General (Audit)-I & II,  
Madhya Pradesh, Gwalior R/o Shivaji  
Nagar, amkho Kampoo Gwalior (M.P.)

Applicant

(By Advocate – Shri Amit Kumar on behalf of Shri Deepak Panjwani)

**V E R S U S**

1. The Comptroller and Auditor General  
of India, 100, Bahadur Shah Zafar,  
Marg, New Delhi.
2. The Deputy Comptroller of  
Auditor General of India,  
New Delhi.
3. The Principal Accounts General  
(Audit) Madhya Pradesh, Audit Bhawan,  
Jhansi Road, Gwalior M.P.

Respondents

(By Advocate – Shri Manish Chourasia)

**O R D E R (Oral)**

**By Ms. Sadhna Srivastava, Judicial Member –**

At the outset Shri Manish Chourasia, learned counsel for the respondents states that the transfer order dated 7.2.2006, whereby the applicant was transferred from Gwalior to Raipur (Chhattisgarh) has



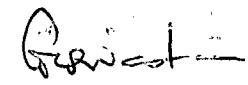
been cancelled. Hence, the OA has become infructuous. The learned counsel for the applicant submits that he has no information about cancellation of the transfer order.

2. On the basis of the statement made by the learned counsel for the respondents <sup>at bar</sup>, the OA is dismissed as having become infructuous. However, liberty is given to the applicant to move an application for revival of this OA, in case the aforesaid transfer order is not cancelled.

No costs.

  
(Ms. Sadhna Srivastava)

Judicial Member

  
(Dr. G.C. Srivastava)  
Vice Chairman

Skm

प्रकाशन सं. ओ/न्या.....जबलपुर, दि.....  
प्रतिनिधि अपने द्वारा :—

- (1) सचिव, उच्च न्यायालय वा प्रायोगिकाधान, जबलपुर
- (2) आदेशालय वा न्यायालय, के काउंसल
- (3) प्रत्यक्ष वा विवरिति/न्या.....के काउंसल
- (4) बांदरगांव, लखनऊ, रायपुर वा विवरिति  
सूचना एवं आवश्यक कार्यालयी द्वारा

Deepak Pandey  
R.N. 338  
Manish Chauhan  
R.N. 338

8/17/00  
उपर्युक्त